

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 109
IA No. 10/JPR/2018
IA No. 15/JPR/2018
IA No. 86/JPR/2018
IA No. 36/JPR/2019
IB No. 66(PB)/2018
TA No. 74/2018
Under Section 7 of IBC, 2016

In the matter of:

Piramal Enterprises Ltd.

.... Financial Creditor/Applicant

Versus

Sun Rise Naturopathy and Health Resort Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

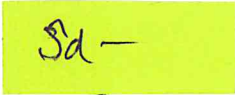
For the Applicant : Brian Mosses, Adv.

ORDER

Heard Mr. Brian Mosses, Adv. appearing for the Petitioner. It is submitted that an appeal related to the said matter is pending before the Hon'ble Supreme Court of India. Hon'ble Supreme Court of India has stayed the proceedings. In view of the pending appeal before Hon'ble Supreme Court, list the matter on 17.09.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

July 10, 2024